beneficiaries covered during last three years in respect of Gujarat under the Centrally Sponsored Scheme of Post-matric Scholarships to Scheduled Castes and Scheduled Tribes students, are given below:

Year	Central	Coverage				
	Assitance	(Number of				
	Released	SC/ST				
(Rs. in lakhs) students benefited)						
1993-94	357.95	1,49,021				
1994-95	767.239	1,09,365				
1995-96	762.75	1,23,668				
		(Provisional)				

- (c) No claim of State Government of Gujarat towards arrears under the scheme is pending.
 - (d) Does not arise.

Inclusion of socio-environmental elements In WTO Agenda

196. SHRIMATI VEENA VERMA: will the Minister of COMMERCE be pleased to state:

- (a) what steps have been taken by Government so far in the light of former Prime Minister's concern expressed by him at the last ESCAP summit that developing countries should not allow the developed countries to induct the Socio-Environmental elements in the agenda or objectives of the World Trade Organisation, and not to allow any such elements to be inducted even with thinly veiled intentions, to nullify the comparative advantage that the developing countries enjoy under any such pretext or pretensions; and
- (b) what steps have been taken by Government to bring about a firm consensus on this stand of the Prime Minister, amongst the Developing Nations and with what success so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) The then Prime Minister in his

address to the 50th Session of ESCAP in April 5, 1994 had stated that while developing countries and developed countries alike must share action to deal with genuine social and environmental concerns, we shall not countenance any moves to put these concerns on the trade agenda with the thinly veiled intention to nullify the comparative advantage of developing countries.

India, alongwith other interested countries, have successfully opposed moves by some countries to put social concerns on the trade agenda. The WTO is presently discussing the relationship between trade and environment in the Committee on Trade and Environment where India is an active participant. The discussions are at an early stage and do not envisage restrictions on trade in order to achieve environmental objectives.

Incentives for Software Export

197. SHRI K. RAHMAN KHAN: Will the Minister of COMMERCE be pleased to state:

- (a) the incentives provided by Govern ment for promotion of Software Export; and
- (b) the total software exports from India-details, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The incentives provided by the Government under various schemes for promotion of software exports include income tax exemption, special import licence, duty free import of capital goods, corporate income tax holiday, etc.

(b) The State-wise details of software exports during 1995-96 are as under:—

SI.	State	Rs. in
No.		crores
1.	Andhra Pradesh	93.13
2.	Delhi	326.33
3.	Gujarat	5.51
4.	Haryana	62.99

Note: Export of software has not been reported from any other State in India.

TOTAL:

Source: Electronics & Computer Software **Export Promotion Council.**

Abuse of traditional drugs substances in rural areas of Madhya Pradesh

198. SHRI SURESH PACHOURL Will the Minister of WELFARE be pleased to

- (a) whether Government are aware that in the rural areas of Madhya Pradesh there is widespread abuse of tradition drugs substances like opium and cannabis;
- (b) if so, the action taken by to educate people particularly the rural yourth about drug abuse and its harmful effects on them with details:
- (c) whether any help of voluntary organisations of the state is also being

taken to taekle the drug abuse in rural parts of the State; and

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(d) if so, the details thereof?

MINISTER OF WELFARE (SHRI **BALWANT** SINGH RAMOOWALIA): (a) No specific date is available with regard to the abuse of traditional drugs like opium and cannabis in the rural areas of Madhya Pradesh.

- (b) Drama based audio programme of ten minutes duration Drug Abuse Pre vention and Prohibition are being pro duced in Hindi and boradcast over Bhopal and Indore AIR Stations in a Weekly radio Sponsored Programme entitiled 'Aao haath Badhayen' of the Ministry, at least one in a month throughout the year.
- 42 hoardings on durg abuse prevention are on continuous display at 21 districts in M.P.—(Kankar, Jagdalpur, Dantew-ara. Kawarda. Korba, Raipur. Bilaspur. Mahasumund, Durg, Raigarh, Dhantari, Senoi, Narsinghpur, Batagnat, Rajnand-gaon, Janjgir, Chaindwara. Mandala, Ambikapur, Mahendragrah, Shahadol).

Awareness material such as Posters, Handbills, Booklets, Bookmarkers and comics on Drug Abuse Prevention and Prohibition in Hindi are despatched from time to time to State Welfare Secretaries. Feild Exhibition Officers, Field Publicity Officers and NGOs for further dissementation. Grants are also given to voluntary Organisations for awareness building programmes.

(c) and (d) List atteched as Statement.

Statement

List of NGOs being funded by Ministry of Welfare under the scheme for Prohibition and Drug Abuse Prevention.

(Rs. in lakhs)

Name of NGOs	Place	Purpose	93-94	94-95	95-96
MADHYA PRADESH 1. Akhil Bharat Rachnat-mak Samaj E-4/1855, Mahavir Nagar, Near 10th Bus Stop, Bhopal	BHOPAL	CC	1.27	2.65	1.21